

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 05.04.2019

Misc. Application No. 102 of 2019
In
Appeal (L) No. 286 of 2018

Mangalmayee Hirise Pvt. Ltd.
1A, Grant Lane, Room No. 114,
Kolkata – 700 012.

...Applicant/
Appellant

Versus

1. Adjudicating Officer,
Securities and Exchange Board of India.
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai – 400 051.

2. Securities and Exchange Board of India.
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai – 400 051.

3. Brooks Laboratories Limited
Village Kishanpura, Nalagarh Road,
Buddi Nalagarh,
Himachal Pradesh – 174 101.

...Respondents

None for the Appellant.

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody and
Mr. Tabish Mooman, Advocates i/b K. Ashar & Co. for the
Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C.K.G. Nair, Member
Justice M.T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

Case called out. No one appears to press this appeal.

Dismissed for want of prosecution.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

Sd/-
Justice M.T. Joshi
Judicial Member

05.04.2019

Prepared and compared by:msb